

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No. 114 to 122 of 2020

(under Section 14 and 15 read with Section 8 (1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF

SaguturuDayaker Reddy
S/o VenakataSubba Reddy
Aged about 47 years
Resident of Mallam Village and post
Chittamuru Mandal,
SPSR Nellore istrict
Andhra Pradesh 524403
Having agriculture land at
Survey Nos. 59-1P,59-2,60-2P, 105-2P, 104-3P,
104-6P, 62-2P,
Ranganadhapuram Village

..Applicant

Vs

1. State of Andhra Pradesh,
Through its Chief Secretary,
1st Block, Ist floor, Interim Government Complex
A.P. Secretariat office
Velagapudi
Andhra Pradesh 522 503

2. Andhra Pradesh State Pollution Control Board
Through its Member Secretary,
D.No.33-26-4D/2 Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street
Kasturibaipet
Vijayawada 520 010

3. Department of Fisheries,
State of Andhra Pradesh
Through its Commissioner,
Bandar Road, Poranki
Vijayawada 521137
Andhra Pradesh

4. Coastal Aquaculture Authority,
Through its Member Secretary,
5th Floor, Integrated Office Complex for
Animal Husbandary and Fisheries Department,
Nandanam
Chennai 600 035

5. District Collector, Nellore
Achari Street, VRC Centre,
Nellore District
Andhra Pradesh 524 003

6. Srii VolipiSeenivasulu
Resident of Venkanapalem Kota SO,
Kota Mandal Nellore Dt. 524411
Having Prawn/Shrimp Aqua farm at
27-6, 27-5, 27-4, 27-3, 29-1, 29-2, 29-3, 15-1,3, 8-2B
PadarthyvariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

CH. Madhusudhanam

7. Sri Kami Reddy Balasuneel Reddy,
C/o Parvathareddy , Venkata Ramanareddy
Resident of Mallam village and post
Chittamuru Mandal, Nellore District
Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey No. 15-6
PadarthyvariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

8. Sri Teegla Suresh Babu,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 1,3-2B
PadarthyvariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

9. Sri PittiParadhamaiah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 17-2,
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

10. Smt. Manubolu Sailaja,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

11. Sri Manubolu Sathish
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 14-3, 28-1
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

12. Sri Theegala Suresh Babu
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

C.H. Madhusidhanam

Having Prawn/Shrimp Aqua farm at
Survey No. 9A, A3, B,C
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

13. Sri Manubolu Venkaiah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

14. Sri PamajiChinnaChengaiyah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 27-4
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

15. Smt. Kapaluru Varalakshmi
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 70-2
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

16. Smt. TheruvaiBujjamma
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 1-1
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

17. Sri TheruvaiThirupalu
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 33-4, 39-4B
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District Pin 524415

18. Smt. Pari Koteshwaramma
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

19. Smt. ChellakuruMadhusudhanamma
Resident of Gongunta
Mambattu Post Nellore District
Pin 524 121
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

20. Sri ParavathareddyVenkatrama,
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2B,18-2PA, 20-1, 21-5; 27-P2
23-1,16-2A, 11-1A,13-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

21. ParvathareddyVenaktakrishna Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2C,18-2A1, 20-2, 21-6,
27-P1,23-2, 16-2B,11-2, 13-2
PadarthiyariKandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

22. Sri Pernati Prabhakar Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at

Survey Nos. 15-4A, 21-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

23. Sri Kalluru Rajendra Babu
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4C, 21-3
PadarthiyariKandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra babu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

25. Sri Manubolu Sathish
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1A, 38-2, 27-3,38-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

26. Sri TheruvaiThirupalu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C, 60-1,60-4, 60-7
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

27. Sri Nunjala Madhu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal, Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

28. SmtManuboluRangamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-1A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

29. Sri Manobolu Venkaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-4A, 39-2, 39-3, 17-1,31-3,38-7
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

30. Sri. Pamanji Chinna Chengaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

31. Smt. Manubolu Sailaja
Resident of PadarthavyariKandriga village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

32. Sri TheruvaiChandraiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 39-4A, 60-3, 41
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

33. Sm. Pamaji Chengamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

34. Smt. ManuboluIndhriamma.
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

35. Smt. KalluruSusilamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1C
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

36. Sm. Nunjala Padma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1E1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,

Chittamuru Mandal,
Nellore District Pin 524415

37. Smt. ThevuuaiBagyalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

38. Smt. TheruvaiBujjamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 60-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

39. Sri Pari Vijayuakumar
Resident of Mallam Post and village Pittivaanapalli
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 50-2B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

40. Sri AllipoodiSreenivasulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

41. Sri AllipoodiBaBU
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,

Chittamuru Mandal,
Nellore District Pin 524415

42. Sri Pitti Munaswami
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 91-2C,
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

43. Sri Pitti Lokaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 94
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

44. Sri Pitti Venateshwarulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 63-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

45. Sri Manubolu Vekateshwarlu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 41
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

46. Sri Kanapa Guravaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

C.H. Madhusudhana

Having Prawn/Shrimp Aqua farm at
Survey Nos. 52-3, 53-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

47. Sri Pitti Subramaniam
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

48. Sri PandhiKottaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

49. Sri KakaniChengaiyah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

50. SmtPitti Jayalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District Pin 524415

51. Sri PittiAmaraiyah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-2A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

52. Smt. PittiChandharamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 8-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

53. Smt. Venalareddy Shymalamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 9-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

54. Sri PittiHanumathaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-2B, 9,-2,10,13,0,28-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

55. Sri Pitti Krishnaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-3, 23-5,23-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

56. Sri Chinthareddy Kota Reddy
Resident of Muttimbaku Village & Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 24-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

57. Smt. Basivireddy Rajamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 29-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

58. Sri Pamanji Baskar
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 30-2B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

59. Smt. Duvuru Sunitha
Resident of Muttimbaku Village and Post,
Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 31-6B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

60. Sri KalluruVekateshwarlu,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

61. Smt. PittiParandhamaiah,
Resident of Pittivaanapalli

Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-2A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

62. Sri KaamireddyVijayasekar Reddy
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

63. Sri KalahastiVasanthamma
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 181-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District

64. Sri PittiVenkateswarlu
Resident ofPittivaanapalli village
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-P1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

65. Sri Pitti Venkateswarlu
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

66. Sri PittiChandramma
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

..Respondents

COUNTER AFFIAVIT OF THE 19th RESPONDENT

I, ChellakuruMadhusudhannama, W/o Subramaniam Reddy
resident of Gonugunta, Mambattu post, Nellore District Pin 524121 do
hereby solemnly affirm and state as follows:-

1. I state that I am the 19th Respondent in the above stated Original Application in the above referred original application hence I am well acquainted with the facts and circumstances of the case and competent to swear this counter affidavit.
2. At the outset this Respondent denies each and every allegation made in the Original application and the Applicant is put to strict proof thereof.
3. It is submitted that this Respondent is the absolute owner of property at PadarthyvariKandriga village ,ChittamuruMandalam, Nellore District in survey No. 21/4, 17/2A, 15/4D 12/5, 12/4 and 12/3 . It is submitted that this Respondent was desirous of doing prawn culture in his property and accordingly applied for license to the Competent Authority i.e. Coastal Aqua Culture Authority under the provisions of Coastal Aquaculture Authority Act, 2005 and was granted license vide license dated 07.01.2019 for a period of 5 years.
4. It is submitted that this Respondent is undertaking the prawn culture strictly in accordance with the Rules and Regulations imposed by the Coastal Aquaculture Authority and there not been a single content or any quarters in as much as there is periodical check from the Competent Authorities under the Enactment.
5. It is submitted that while so, the applicant has filed the present Original Application before this Hon'ble Tribunal making certain baseless allegations as if all

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disconnection of electricity and dispossession of prawn culture farm. It is submitted that since the Petitioner was only doing he prawn culture based upon the valid license issued by the Competent authority, due to the urgency, the Petitioner was constrained to file a Writ Petition before the Hon'ble Court of Andhra Pradesh. The Hon'ble High Court at Andhra Pradesh was pleased to grant an interim order and directed the Respondent to consider the objections of the Petitioner therein. It is submitted that Writ Petition only a stop gap arrangement and comprehensive adjudication only before this Hon'ble Tribunal.

12. It is submitted that this Respondent has invested a huge sum of money and it is only the source of survival/income for the entire family. It is submitted that this Respondent has also availed loan from the bank in order to finance the prawn culture. If the source of income is denied the Respondent's family will not be in a position financially sustain itself.

13. It is submitted that due to no fault of these Respondents, they are unnecessarily dragged into this litigation and the livelihood of the Respondents are at threat. It is submitted that even as per the report of the Expert Committee the prawn culture is being conducted by the Respondents is perfectly legal and has got the sanction of all the competent authorities as the prawn culture is being strictly done as per the regulations and no effluent which will cause any damage to the agricultural operations are being released into any irrigation canal as alleged. It is submitted that even as per the licensing authority before issuance of the license the report is sought for with respect to source of water and if there is any impact on agricultural farms. It is submitted that only upon the satisfaction of the authorities as stated above the license is granted.

14. It is submitted that even prawn culture activities of the Respondents are subject matter of periodical checking by the Fisheries Department. It is submitted that in case there is any violation, there is always a threat of

CH. MadhuSudhanu

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14. It is submitted that even prawn culture activities of the Respondents are subject matter of periodical checking by the Fisheries Department. It is submitted that in case there is any violation, there is always a threat of

cancellation by the Competent Authority. The very fact that this Respondent has been doing prawn culture till date would fortify the fact that this Respondent has been strictly adhering all the Rules and Regulations imposed by the Licensing Authority and there is pollution/threat of pollution as alleged by the applicant. The Report of the Expert Committee appointed by the Hon'ble Tribunal also vindicates the case of the Respondent. The Competent authority has further stated all the unauthorized aqua ponds have been demolished and electricity connection disconnected. This Respondent's aqua pond has not been demolished and neither does the name find place in the list of the ponds for which the service connection has been disconnected. Thus, even according to the Official Respondents this Respondent prawn culture is perfectly valid and legal.

15. It is submitted that from Aqua ponds of these Respondents where the agricultural activities are being conducted are at the distance of more than 3 Kms. It is submitted that even as per the report filed before this Hon'ble Tribunal, there is no mention of any contamination or damage to agricultural crops due to draining canal Pala Madugu Vagu. The nature of canal is that it starts from Pittavaanapalli village and joins Royala vagu just almost at the extreme down stream before it joins Pulicat Lake and the sea. Therefore there is no cause or any apprehension for any effluent affecting the agricultural activities or the ground water or the drinking water or any of the villages nearby. At this juncture, the risk of repetition, it is submitted that very nature of the canal is only a draining canal and hence the only source for the prawn culture water to be released. In other words, license having been granted was only granted after appreciating the fact that the effluents are being treated and being let out into the draining canal. Therefore, there can never be a complaint about the alleged release of water into the draining canal in as much as that is the only source into which the water is to be released from the prawn ponds.

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16. It is submitted that without appreciating the ground realities and without appreciating the fact that if these Respondents are conducting the prawn culture strictly without indulging in any illegal activities, the applicant has filed the present application which deserves to be dismissed so far as these respondents are concerned.

Under the said circumstances this tribunal may be pleased to dismiss the application so far as this Respondent is concerned and pass such further or other orders as may deem fit and proper in the circumstances of the case and thus render Justice.

Solemnly affirmed on 25 day of
October 2021 and the contents
were explained in Telugu after understood
the same signed his name in my presence

CH. Madhusudhama.

Before Me

Advocate : Chennai

(T. Shammugam)
25, Law Chambers
Highway
CH 7

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL**

SOUTHERN ZONE AT CHENNAI

**Original Application No. 114-10122
2020**

IN THE MATTER OF

Saguturu Dayaker Reddy
S/oVenakata Subba Reddy

..Applicant

Vs

State of Andhra Pradesh,
Through Its Chief Secretary,
A.P. Secretariat office
Velagapudi, Andhra Pradesh
and 65 others

..Respondents

COUNTER AFFIDAVIT OF 19th RESPONDENT

M/s DAKSHAYANI REDDY
SUNEETHA

COUNSEL FOR RESPONDENTS